III. A copy (in English and Hindi) of the Ministry of Civil Supplies, Consumer Affairs and Public Distribution Notification G.S.R. No. 314 (E), dated the 12th March, 1994, publishing the Standards of Weights and Measures (Packaged Commodities) Amendment Rules, 1994, under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976. [Placed in Library. See No. LT-5865, 94]

IV. A copy (in English and Hindi) of the Bureau of Indian Standards, New Delhi, Notification No. BIS/EC/ REG/9, dated the 14th January, 1994, publishing the Bureau Indian Standards (Recruitment to Administration, Finance and other Amendments Posts) Regulations, 1994, under section 39 of the Bureau of Indian Standards Act. 1986, [Placed in Library. See No. 5866/941

THE CODE OF CRIMINAL PROCE-DURE (AMENDMENT) BILL, 1994

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): Madam, I move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

The question was put and the motion was adopted

SHRIP. M. SAYEED: Madam, introduce the Bill.

THE INSTITUTES OF TECHNOLOGY (AMENDMENT) BILL, 1994

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): Madam, I move for leave to introduce a Bill further to amend the Institutes of Technology Act, 1961.

The question was put and the motion was adopted.

KUMARI SELJA: Madam, I introduce the Bill.

THE DR. B. R. AMBEDKAR UNI-VERSITY BILL, 1994.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): Madam, I move for leave to introduce a Bill to establish and incorporate a teaching and residential University in the State of Uttar Pradesh and to provide for matters connected therewith or incidental thereto

The question was proposea.

THE DEPUTY CHAIRMAN: Malaviyaji wants to say something... (Interruptions)

May I have silence in the House?... (Interruptions) We are still at the stage of introduction of the Bill, Are you objecting to the introduction of tht Bill, Sikander Bakhtji?

SHRI SATYA PRAKASH MALA-VIYA (Uttar Pradesh): I am not objecting to it, Madam. I am submitting...

THE DEPUTY CHAIRMAN: 1 am asking Sikander Bakhtji.

श्री सत्य प्रकाश मालवीय 🔧 मानलीय उपसभापति जी, उत्तर प्रदेश सरकार नें एक एक्ट पास किया था डा॰ भीमराव ग्रम्बेडकर यनिवसिटी का 1989 मे म्रीर माज यह बहुत हवं की बात है कि जसी पूर्व घोषणा थी कि केन्द्र संकार उत्तर प्रदेश में एक केन्द्रीय विश्वविद्यालय देगी, उस अनुसार सरकार डा॰ भोमराव ग्रम्बेटकर यनिवसिटी बिल, 1994 के नाम से यह बिल इस सदन में प्रन्त कर गही है। मेरा केवल एक निवेदन यह है कि सारा राष्ट्र और राष्ट्र बाहर भी डा० अम्बेडकर को प्यार या सम्मान से या अपनःव कारण बाबा साहब कहा जाना है, जिस तरीके से बांधी जी की राष्ट्रधिना करा जाना है या सरदार पटेल को सरदार कहा जाता था या चि-रंजन जी का बंध कहा जाता था तो गेरा मझा यह है कि यह जो डा० बी० ग्रर अम्बेंडकर यनिवसिरी बिल है इस्तें स । पाइक मंद्र का इस्तेमात जरूर किया जाए।